

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 34**

**C.P.(CAA)/14(MB)2023**

**IN**

**C.A.(CAA)/2175(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.10.2023**

NAME OF THE PARTIES:    **AMISCO AGRO-CHEM LIMITED**

Section 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

Mr. Sagar Pillai, Ld. Counsel for the Petitioner present.

Counsel seeks some more time to comply with the RD observations.

List this matter on 20.11.2023.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**